

tion with any foreign company for shipbuilding. The Cochin Shipyard Limited has a current shipbuilding consultancy agreement with Mitsubishi Heavy Industries, Japan. This collaboration includes training of Cochin Shipyard Limited's Managers in Production management in Japanese Shipyards and attachment of Japanese consultants to Cochin Shipyard for upgrading basic techniques and to render advice in different fields of ship design, planning, full construction and outfitting. Total estimated cost of consultancy is Rs. 1.34 crores.

#### **Streamlining the functioning of shipping intermediary agents**

1294. SHRI BHAGATRAM MANHAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what steps are being taken by Government to streamline the functioning of shipping intermediary agents like shipping agents and freight brokers;

(b) whether there is a proposal to introduce a licensing or registration system for them and if so, the details thereof; and

(c) what is the total number of shipping agents and freight brokers working at each major/minor ports and the total business handled by them and the total commission earned by each agent during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) to (c) The working Group on Tramp Operators (Padmanaban Committee) in its report submitted in September, 1981, had recommended *inter alia* controlling the activities of shipping/steamer agents, freight forwarders and freight brokers by licensing through Director General of Shipping or his delegated authorities, in order to control the unhealthy activities of such operators and prevent maritime frauds. This recommendation has been accepted in principle and draft legislation is being prepared.

2. The exact number of shipping agents at each major/minor port is not available. However, information in respect of number of steamship agents who are members of the Steamship Agents' Association at various ports is given below:—

Calcutta . . . . .	23
Bombay . . . . .	65
Visakhapatnam . . . . .	25
Kandla . . . . .	12
Kakinada . . . . .	15
Mangalore . . . . .	22
Tuticorin . . . . .	25
Cochin . . . . .	36
Madras . . . . .	30
Jamnagar . . . . .	12

3. Information regarding the total business handled, commission earned, etc. by each agent is not available.

#### **Construction of Houses by the Delhi Development Authority**

1295. SHRI J. K. JAIN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of dwelling units which were taken up for construction during the current financial year by the Delhi Development Authority;

(b) what is the number of units on which construction work has been completed and the number of units which are under construction at present; and

(c) the details of the allotment of the above dwelling units?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) The Delhi Development Authority has reported that construction of 23,719 dwelling units has been taken up during the current financial year.

(b) and (c) The DDA has reported that all these dwelling units are at various stages of construction, that their completion is expected next year and that the allotment of these units will be considered after their completion.

#### Shortfall in oilseeds production

1296. SHRI RAMESHWAR SINGH:

SHRI ABDUL REHMAN  
SHEIKH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that due to massive setback in oilseeds production during the year 1982-83, the gap between the demand and supply has widened considerably;

(b) if so, what are the details thereof, stating the shortfall in the anticipated domestic production of oilseeds, reasons for the production-performance far below the potential, and the extent to which edible oil is estimated to be imported to meet the demand; and

(c) the impact on the prices of edible oils as a whole?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHD KHAN): (a) and (b) Due to drought and other unfavourable weather conditions prevailing in some of the States during 1982, the kharif crop of groundnut is reported to have been adversely affected mainly in Gujarat, Andhra Pradesh and Tamil Nadu. The loss in kharif groundnut production is

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expected to be partially offset by the increased production of rabi oilseeds, particularly rapeseed and mustard. However, it is too early to make any final assessment of the gap in demand and supply of oilseeds. The quantum of imports of edible oils would depend upon various considerations including demand for and production of indigenous oils, price situation, foreign exchange implications etc.

(c) The Government is keeping constant vigil on prices of edible oils and taking all corrective actions to ensure their stability.

1297. [Transferred to the 14th March, 1983].

Permission to charter of foreign fishing boats by the non-fishing companies

1298. SHRI KRISHNA MOHAN BHAMIDIPATI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received any applications from non-fishing companies for permission to charter foreign fishing boats;

(b) what are the details of applications received in the years 1981, 1982 and 1983;

(c) what action Government have taken thereon; and

(d) the details of applications pending consideration by Government and the progress made in respect of such applications?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) Yes. Sir. Applications have also been received from companies which are not presently engaged in deep-sea fishing.